



भारत का राजपत्र

The Gazette of India

सी.जी.-डी.एल.-अ.-08012026-269202
CG-DL-E-08012026-269202

असाधारण
EXTRAORDINARY
भाग III—खण्ड 4
PART III—Section 4
प्राधिकार से प्रकाशित
PUBLISHED BY AUTHORITY

सं. 19।
No. 19।

नई दिल्ली, बुधवार, जनवरी 7, 2026/पौष 17, 1947
NEW DELHI, WEDNESDAY, JANUARY 7, 2026/PAUSAH 17, 1947

FOOD SAFETY AND STANDARDS AUTHORITY OF INDIA

CORRIGENDA

New Delhi, the 6th January, 2026

F. No. Std/SP-21/A-1.2024/N-01—In the notification of Food Safety and Standards Authority of India, the Food Safety and Standards (Alcoholic Beverages) Second Amendment Regulations, 2025 published in the Gazette of India, Extraordinary, Part III, Section 4, *vide* notification number F. No.: Std/SP-21/A-1.2024/N-01, dated the 19th November, 2025.

1. Page 2, for “Mumbai” read “New Delhi”.

RAJIT PUNHANI, Chief Executive Officer
[ADVT.-III/4/Exty./595/2025-26]